

LIST OF ADVOCACY EVENTS

DURING APRIL – DECEMBER 2016

No	Events	Date/City	Resource Persons
APRIL, 2016			
1.	Inauguration of the Academic Forum and officially launching the NLU Jodhpur BRICS Law Institute	8 th April, 2016 Jodhpur	Mr Augustine Peter, Member, inaugurated and delivered the keynote address on the occasion
2.	ICSI International Round Table Conference held on 15 th April, 2016 at Vigyan Bhawan Annexe, New Delhi.	15 th April, 2016 New Delhi	Mr Anil Kumar Bhardwaj, Adviser, and Mr Yogesh Kumar Dubey, DD (Advocacy) attended the conference
3.	A Session at the Institute of Secretariat Training and Management, New Delhi..	18 th April, 2016 New Delhi	Dr. M. S. Sahoo, Member, delivered a lecture on Competition Assessment of five new legislative initiatives to CSS Officers
4.	Global Procurement Summit, 2016 organised jointly by All India Management Association and the World Bank	22 nd April, 2016 New Delhi.	Dr. M. S. Sahoo, Member, delivered the keynote address on Competition Issues in Public Procurements
5.	A session on 'The Role of Competition Law in New Economy: Issues Challenges and Opportunities at Jagan Nath University, Bahadurgarh, Haryana	23 rd April, 2016 Bahadurgarh	Mr Kudeep Kumar, Dy Dir(Law), delivered a lecture
6.	A session on 'Competition Act and its Provisions' during MDP on Public Procurement at NIFM, Faridabad	26 th April, 2016 Faridabad	Dr Kumkum Badgujjar, Jt Dir (Law), delivered a lecture on Competition Act and its Provisions
7.	4 th National Conference on Corporate Compliance Management organised by the ASSOCHAM on 29 th April, 2016 at New Delhi.	29 th April, 2016 New Delhi.	Dr. M. S. Sahoo, Member participated as Chief Guest and inaugurated the Conference
MAY, 2016			
8.	Advocacy engagement with the Department of Defence Production	4 th May, 2016 New Delhi	Dr. M. S. Sahoo, and Justice G. P. Mittal, Members, conducted a meeting for Advocacy and Competition Awareness which was attended by the Secretary and senior officers of the Department and MDs of Defence PSUs
9.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM,	07 th May, 2016 Faridabad	Mr Nandan Kumar, Jt Dir (Eco) conducted the session

	Faridabad		
10.	A Session on 'Monopoly & Abuse of Dominance, Compliance Manual & Merger Filings during National Conference organised by ICAI at Guwahati.	14 th May, 2016 Guwahati	Mr Shivram Bairwa, Jt Dir (Law) conducted the session
11.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad	14 th May, 2016 Faridabad	Mr Yogesh Kumar Dubey, Dy Dir (Eco) conducted the session
12.	National Conference on Make in India & IPR at India International Centre, New Delhi	18 th May, 2016 New Delhi	Mr VP Mishra, Director(law) delivered a talk on "Interface between Competition Law and Intellectual Property Rights"
13.	Celebration of Annual Day 2016 of CCI at the Banquet Hall, The Ashok Hotel, 50-B, Diplomatic Enclave, Chanakyapuri, New Delhi.	20 th May 2016 New Delhi	Mr Arun Jaitley, Hon'ble Minister for Finance, Corporate Affairs and Information & Broadcasting, delivered the Annual Day Lecture on "Competition, Regulator and Growth" Justice G. S. Singhvi, Chairperson, COMPAT was the Guest of Honour in the event and he addressed the gathering comprised of senior Judicial, Government functionaries, leading Corporates, Academicians and legal luminaries
14.	Two sessions on 'Using MCA 21 Data in the context of Competition Law Investigation' during IICA training programme at India International Centre, New Delhi	26 th May, 2016 New Delhi	Mr Anil Kumar Bhardwaj, Adviser(Eco), participated
15.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad	26 th May, 2016 Faridabad	Mr Anand Chandra Ojha, Jt Dir (Eco) conducted the session
JUNE, 2016			
16.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad	1 st June 2016 Faridabad	Ms Neha Raj, JD (Law) conducted the session
17.	A session on 'Competition Law and PSU' at IIPA, New Delhi	06 th June, 2016 New Delhi	Mr Kaushal Kishore, Adviser(Eco), delivered a lecture on the topic
18.	A session on 'Competition	10 th June 2016	Dr. K. D. Singh, JD (Law) conducted the

	Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad	Faridabad	session
19.	"Capacity Development Programme for Corporate Laws" at National Law University, Delhi.	13 th June 2016	Dr. M. S. Sahoo, Member, delivered Key Note Speech in the inaugural session.
20.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad	17 th June 2016 Faridabad	Mr V. Sriraj, DD (Law) conducted the session
21.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad , for the Finance Officers of Government of Chattisgarh	17 th June 2016 Faridabad	Mr V. Sriraj, DD (Law) conducted the session
22.	A session on the provisions of the Competition Act at the Research Designs and Standards Organisation (RDSO)'s premises in Lucknow.	20 th June 2016 Lucknow	Mr Anil Kumar Bhardwaj, Adviser (Advocacy) made a Presentation on Competition Law and issues related to public procurement
23.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	22 nd June 2016 Faridabad	Mr Nilotpal Bal, DD (Eco) conducted the session
24.	A Workshop of the Forum of Indian Regulators (FOIR) on 24 th June 2016 at Puducherry.	24 th June 2016 Puducherry	Dr. M. S. Sahoo, Member, made a Presentation at the workshop on "Facilitating Competition in Infrastructure Sector – Challenges and Way Forward"
25.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	28 th June 2016 Faridabad	Mr Yogesh Dubey, DD (Advocacy) conducted the session
JULY 16			
26.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	4 th July, 2016 Faridabad	Mr Vipul Puri, DD (Law), conducted the session
27.	A session on 'Competition Law & Public Procurement' during MDP on Public	5 th July, 2016 Faridabad	Ms Bhawna Gulati, DD (Law), conducted the session

	Procurement at NIFM, Faridabad, for the officers of Indian Statistical Service		
28.	A seminar on "Payments Banks in India: Competition and Regulatory Bottlenecks" organized by CUTS Institute for Regulation & Competition, Jaipur	7 th July, 2016 New Delhi.	Dr. M. S. Sahoo, Member addressed at the opening session of the seminar
29.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	13 th July, 2016 Faridabad	Ms Sunaina Dutta, DD (Law) conducted the session
30.	A joint seminar on "Laws and Economics of Competition" by ICSI and CCI at Bhubaneswar	15 th July, 2016 Bhubaneswar	Mr S. L. Bunker, Member, delivered the keynote address in the inaugural session. Dr. M. S. Sahoo, Member addressed at the technical session on 'Agreements, Abuse of Dominance and Combinations" of the seminar. Mr Anil Kumar Bhardwaj, Adviser, spoke on 'Role of Professional in furthering the cause of Competition' in the technical session on Developing Competition Culture.
31.	A seminar of Utkal University on 'Emerging Trends in Laws and Governance" at Bhubaneshwar on 15th July, 2016.	15 th July, 2016 Bhubaneshwar	Dr. M. S. Sahoo, Member addressed faculty and post graduate students of Commerce and Financial Management of Utkal University
32.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	15 th July, 2016 Faridabad	Mr Mukul Sharma, DD (Eco) conducted the session
33.	A Conference on "Curbing Deficit through Effective Competition in Public Procurement" was held at India Habitat Centre on 22 nd July, 2016.	22 nd July, 2016 New Delhi	Mr Anil Kumar Bhardwaj, Adviser, participated and delivered a lecture on Competition Law and Economics Growth
34.	Workshop on Competition issues in Telecom Sector organised by CCI in collaboration with National Institute of Financial Management (NIFM) at India Habitat Centre	22 nd July, 2016 New Delhi	Mr D.K. Sikri, Chairperson, CCI, delivered keynote address on Competition Law. Mr Kaushal Kishore and Mr Anil Kumar Bhardwaj, Advisers, were panellists in the discussion on "Competition Law, Economics Evidence in Regulation and Economics Growth" and "Importance and relevance of Competition Law for Telecom sector". Ms Jyoti Jindgar, Adviser, gave lecture on "Competition Laws - Introduction,

			Substantive Provisions, Anti-Competitive Agreements and Abuse of Dominance”
35.	A session on ‘Competition Law & Public Procurement’ during MDP on Public Procurement at NIFM, Faridabad.	22 July, 2016 Faridabad	Mr Sachin Goyal, DD (FA) conducted the session
36.	One day Advocacy programme at Hindustan Aeronautical Limited, Bengaluru on Competition Law and Procurement Policy	29 th July, 2016 Bengaluru	Mr S. L. Bunker, Member, inaugurated the seminar. Mr Anil Kumar Bhardwaj, Adviser and Mr Sukesh Mishra, Director (Law) made Presentations on Competition Law and Policy and Bid Rigging and Public Procurement.
37.	A session on ‘Competition Law & Public Procurement’ during MDP on Public Procurement at NIFM, Faridabad.	29 th July, 2016 Faridabad	Ms Jyotsna Yadav, DD (FA) conducted the session
AUGUST 16			
38	A Capacity Building Workshop on Competition Assessment with the support of CUTS International, and participation of seven other organisations, at IICA, Manesar	4–6 August 2016 Manesar/Gurgaon	Fourteen officers of CCI and fifteen faculty members/ researchers from seven empanelled institutions undertook the competition assessment exercise. Mr D.K. Sikri, Chairperson, CCI inaugurated the event. Mr S.L. Bunker, Mr Sudhir Mital, Mr. Augustine Peter, Mr U.C. Nahta, Dr. M.S. Sahoo, Members of CCI chaired different sessions in the workshop. Concluding remarks were provided by Mr Anil Kumar Bhardwaj, Adviser, CCI.
39	A session on ‘Competition Law & Public Procurement’ during MDP on Public Procurement at NIFM, Faridabad.	5 th August 2016 Faridabad	Mr Ashutosh Kumar, DD (Eco) conducted the session
40	Interactive session with Mr Solomon Arokiaraj, Secretary & CIP, Govt of Andhra Pradesh, in his chambers at North H Block, 3rd Floor, AP Secretariat, Hyderabad.	8 th August, 2016 Hyderabad	Mr Augustine Peter, Member, and Mr Sukesh Mishra, Director, conducted a meeting for Advocacy and Competition Awareness
41	Half-a-day programme on Competition Law with Chemical and Allied Products Export Promotion Council (CAPEXIL)	9 th August, 2016 New Delhi	Dr. M. S. Sahoo, Member, chaired an interactive session wherein issues pertaining to extra-territorial jurisdiction of CCI were discussed. Mr Anil Kumar Bhardwaj, Adviser, delivered keynote address in the inaugural session. Mr Kaushal Kishore, Adviser, made a Presentation on “Basics of Competition

			Law and Necessary Statutory Compliance"
42	Workshop on "Corporate Laws and Regulations, 2016" organised by PHD Chamber of Commerce on 10 th August, 2016 at PHD House, New Delhi	10 th August, 2016 New Delhi	Dr. M. S. Sahoo, Member, CCI, delivered Valedictory Address at the Workshop
43	National Conference of Practising Company Secretaries organised by the Institute of Companies Secretaries of India (ICSI) on "PCS@Startup - Accelerate - Outspace"	12-13 Aug, 2016 Kasauli, Himachal Pradesh	Mr Anil Kumar Bhardwaj, Adviser (Advocacy) participated and delivered a lecture on Competition Law on 12.8.16
44	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	12 th August 2016 Faridabad	Mr Kamal Sultanpuri, DD(Law) conducted the session
45	End of Six-month Advanced Professional Course in Competition Law and Market Regulations, organised by Indian Institute of Corporate Affairs	13 th August 2016 Online	Dr. M. S. Sahoo, Member, delivered a Valedictory Address
46	A Focused Group Discussion was held at Institute of Company Secretaries of India - Hyderabad Chapter, Hyderabad.	13 th August 2016 Hyderabad	Mr. Yogesh K Dubey, DD (Eco) represented CCI and oversaw the successful conduct of the event
47	Interactive session with the Chief Secretary of Govt. of Himachal Pradesh at Shimla	16 th August 2016	Mr Sudhir Mital, Member accompanied by Mr VP Mishra, Director(law) conducted a meeting for Advocacy and Competition Awareness which was attended by the senior officers of the State Government
48	Interactive session with the Chief Secretary of Govt. of Punjab at Chandigarh	17 th August 2016	Mr Sudhir Mital, Member accompanied by Mr VP Mishra, Director(law), conducted a meeting for Advocacy and Competition Awareness which was attended by the senior officers of the State Government
49	International Conference on 'Innovation for Shared Property' organised by Jindal Initiative on Research in IP and Competition (JIRICO) during 19-21 August 2016 at the Taj Mahal Hotel, New Delhi.	19 - 21 Aug 2016 New Delhi	Mr Anil Bhardwaj, Adviser, delivered a lecture on "Developing Jurisprudence at the Interface of IP Law and Competition Law in India".
50	Roundtable discussion on	22 Aug 2016	Dr K. D. Singh, JD (Law) participated as a

	Standard Essential Patents organised by CUTS Institute for Regulation and Competition (CIRC) at India Habitat Center		Panelist
51	A programme on Competition Law and Policy for the Joint Secretaries, Directors and other officers of Central Government Ministries/Departments organised by the Advocacy Division of CCI on 24.8.16 at India Habitat Centre, New Delhi.,	24 th August, 2016 New Delhi	Mr D.K. Sikri, Chairperson, CCI and Mr Augustine Peter, Member, CCI inaugurated the programme. Ms. Smita Jhingran, Secretary, CCI, Dr. Ajay Shah, Professor, NIPFP, Dr. Geeta Gouri, former Member, CCI, conducted different sessions. Panel Discussion and Question and Answers session were conducted by Dr. M.S. Sahoo, Member, CCI, Mr Dhanender Kumar, Former Chairperson, CCI and Ms Pallavi Shroff, Partner Amarchand Mangaldas. Programme concluded with Vote of thanks by Mr Anil Kumar Bhardwaj, Adviser, CCI.
52	A session on Competition Law organised by Ministry of Railways in the 3-day Workshop on Law for Railway Officers	24 th August, 2016 Lucknow	Dr. Bidyadhar Majhi, Director (Eco.), CCI, made a presentation on 'Curbing Anti-competitive practices in public procurement: A case of Indian Railways'
53	Discussions on "Economics in Competition Law" held on 24.8.16, organised by Competition Law Bar Association at New Delhi	24 th August, 2016 New Delhi	Dr. M. S. Sahoo, Member participated in the panel discussions on "Economics in Competition Law"
54	CII Seminar on Corporate Governance, Business Ethics and Competition Law: Emerging Trends	26 th August 2016 Kolkata	Ms Jyoti Jindgar, Adviser participated as Guest of Honour
55	5 th Advanced Global Leadership Programme organised by Standing Conference of Public Enterprises (SCOPE) in collaboration with IIM, Calcutta held at	26 th August, 2016 New Delhi	Mr Kaushal Kishore, Advisor (Economics) gave a lecture/ presentation on "Strategic Dimensions of the Competition Law" to Top/Senior Executives of PSEs
56	A Workshop on Responsible Business Practices organised by CCI with the support of IIM, Lucknow and World Bank	29 th August, 2016 Lucknow	Mr Anil Kumar Bhardwaj, Adviser(Eco) delivered a lecture on 'Competition, Procurement and Compliance'
SEPTEMBER 16			
57	Book Release function and High level Panel discussion organised by CUTS – CIRC on "The Political Economy of regulation in India: Impact on	1st Sep, 2016 New Delhi	Mr D.K. Sikri, Chairperson CCI participated in the high level panel discussion on the topic

	investments and Economic growth".		
58	Training Programme for Indian Economic Service Officers held at Indian Institute of Corporate Affairs, Manesar	1st Sep, 2016 Manesar	Dr. M. S. Sahoo, Member, addressed the trainee officers of Indian Economic Service. Mr Anil Kumar Bhardwaj, Adviser(Eco) and Mr Rakesh Kumar, Director (Eco) delivered lectures on Competition Assessment
59	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	2 nd Sep 2016 Faridabad	Mr K.P. Anand DD (Law) conducted the session
60	Training Programme for Indian Economic Service Officers held at Indian Institute of Corporate Affairs, Manesar	3 rd Sep. 2016 Manesar	Dr. M. S. Sahoo, Member, delivered Valedictory address
61	International Conference on Law & Economics at IIT Kanpur	3-4 Sep, 2016	Ms Smita Jhingran, Secretary, CCI delivered Key Note Address
62	4 th International Conference organised by ASSOCHAM on "Competition Law – Opportunities and Challenges in India"	9 th Sep, 2016 New Delhi	Mr Devender K Sikri, Chairperson, CCI addressed as a Chief Guest. Mr S.L. Bunker, Mr Sudhir Mital and Mr Augustine Peter, Members, CCI chaired three panel discussions on "Competition Law & the Pharmaceutical Industry of India", "Impact of modification of transactions in Combinations" and "Relevance of economic analyses in competition assessment", respectively.
63	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	9 th Sep 2016 Faridabad	Mr Saurabh, DD (FA) conducted the session
64	A half-a-day programme with two sessions on Competition Laws organised by ICSI on Sunday, the 18th September, 2016 at Thane	18 th Sep, 2016 Thane	Mr Rakesh Bhanot, Director (FA) delivered a lecture on 'Overview of Competition Law". Mr Nandan Kumar, JD (Eco), delivered a lecture on 'Competition Compliance for Enterprises"
65	Guest Lecture in the event organised by NLU, Delhi	21 st Sep. 2016 New Delhi	Mr Anil Kumar Bhardwaj, Adviser(Eco) delivered a lecture on 'Competition Assessment and Competition Compliance: Building a Competition Ecosystem'
66	Event on Competition Law at TERI University	21 st Sep., 2016	Ms Prachi Misra, DD (Law) delivered a lecture on Competition Law
67	A session on 'Competition Law & Public Procurement' during MDP on Public	21 st Sep 2016 Faridabad	Mr Pranav Satyam, DD (Eco) conducted the session

	Procurement at NIFM, Faridabad.		
68	IPPAI's Annual Flagship Initiative 17th Regulators & Policymakers Conference	22 - 25 Sep 2016 Goa	Mr S.L. Bunker, Member, attended the conference as a distinguished speaker in the session 'Regulations and the Indian Power Market- Reforms and the way forward'.
69	Programme on Competition Law at National Judicial Academy, Bhopal	23 rd Sep. 2016 Bhopal	Mr Rakesh Kumar, Director (Eco) delivered a lecture
70	1 st Law Economics Policy Conference organised by NIPFP and INET during 28-30 th September, 2016 at New Delhi.	28-30 th Sep, 2016 New Delhi	Dr. M.S. Sahoo, Member, CCI headed a panel discussion on "Regulating Professions"
71	A workshop on "Public Procurement" organised by Bharat Petroleum Corporation Ltd. (BPCL)	29 th Sep.. 2016 Mumbai	Mr Anil Kumar Bhardwaj, Advisor and Mr Sukesh Mishra, Director(Law) delivered lectures on "Public Procurement and Anti Competitive Conduct" and "Public Procurement and Transparency" respectively
72	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad	30 th Sep 2016 Faridabad	Mr Arun Dhall, DD (Eco) conducted the session
73	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	30 th Sep 2016 Faridabad	Ms. Neha Raj, Joint Director (Law) conducted the session
OCTOBER 16			
74	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	6 th Oct 2016 Faridabad	Mr Arvind Kumar Anand, DD(Eco) conducted the session
75	A Conference organised by CII on Cartels and Leniency on 7.10.16 at Mumbai.	7 th Oct., 2016 Mumbai	Mr Devender K. Sikri, Chairperson, CCI, addressed the Conference as the Chief Guest. Chairperson's address was followed by two sessions covering "Cartels and Leniency" and "Merger Control - what impacts industry?" Panel discussion on 'Cartels and Leniency' was chaired by Mr. S. L. Bunker, Member. Second panel discussion on 'Merger Control' was chaired by Ms. Smita Jhingran, Secretary
76	A programme organised by Ghaziabad chapter of NIRC of	15 th Oct 2016 Ghaziabad	Mr Rakesh Bhanot, Director (FA) and Ms. Prachi Mishra, DD (Law), conducted the

	ICSI for CS Students and professionals on Competition Law / Competition Compliance		technical sessions.
77	A Workshop on Competition Law and Assessment organised in National Law University, Odisha on 18/10/2016	18 th Oct 2016 Cuttack	Mr Anil Kumar Bhardwaj, Advisor and Mr Yogesh Dubey, DD, delivered lectures on 'Overview of Competition Law' and 'Competition Assessment of Legislation'
78	A programme organised by Vivekananda Law School / Vivekananda Institute of Professional Studies, GGSIP University, for the faculty and students of Law	19 th Oct 2016 New Delhi	Mr Kuldeep Kumar, DD (Law) delivered lecture on the role of CCI in Development of Jurisprudence
79	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	20 th Oct 2016 Faridabad	Mr Anil, DD (Eco) conducted the session
80	A programme on Competition Law organised by Delhi Judicial Academy for District Judges and higher Judiciary Officers	21 st Oct 2016 New Delhi	Justice G. P. Mittal, Member and Ms Jyoti Jindgar, Adviser, conducted the sessions
81	4 th International Conference organised by ASSOCHAM on Intellectual Property Rights "Creative India: Innovative India".	21 st Oct., 2016 New Delhi	Mr. S. L. Bunker, Member, and Mr Augustine Peter, Member, chaired the Panel discussions on "Standards, Standard Essential Patents & Brand" and "Trade Secrets" respectively, during the Conference.
82	A programme organised by the Bengaluru chapter of ICSI for CS Students and professionals on Competition Law / Competition Compliance	22 nd Oct 2016 Bengaluru	Dr K. D. Singh, JD (Law) and Mr Sachin Goyal, DD (FA), conducted the technical sessions.
83	International Conference organised by ICAI for the members of ICAI	23 rd Oct 2016 New Delhi	Mr Anil Kumar Bhardwaj, Adviser, made a presentation on "Emergence of Competition Culture in India"
84	Half-a-Day Workshop organised by the Dept of Chemicals and Petrochemicals for the Govt and PSU officials	24 th Oct 2016 New Delhi	Mr Kaushal Kishore, Adviser and Dr Bidyadhar Majhi, Dir (Eco) delivered lectures on Competition Law / Public Procurement/ Compliance
85	A panel discussion on IP and Competition Law organised by Institute for Studies in Industrial Development (ISID).	25 th Oct. 2016	Mr Sachin Goyal, DD (FA), participated in the discussion

86	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	28 th Oct 2016 Faridabad	Mr Anand Vikas Mishra, DD (Law) conducted the session
NOVEMBER 16			
87	A National Seminar hosted by Central Vigilance Commission to mark the end of the Vigilance Awareness Week	7 th Nov 2016 New Delhi	Mr Augustine Peter, Member, participated in the panel discussion
88	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	10 th Nov 2016 Faridabad	Ms Savitri Baburao Kore, DD (Eco) conducted the session
89	A session on Competition Law and PSUs organised by IIPA for Middle level executives from State owned Enterprises	11 th Nov, 2016 New Delhi	Mr Kaushal Kishore, Advisor (Eco) conducted the session
90	3rd International Law Conference organised by the Competition Law Bar Association at NDMC Convention Centre, New Delhi	12 th Nov. 2016 New Delhi	Mr Devender K. Sikri, Chairperson, inaugurated the Conference and gave a special address. All Members, Secretary and DG participated in the event.
91	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	17 th Nov 2016 Faridabad	Mr B. Naveen Kumar, DD (Law) conducted the session
92	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	25 th Nov 2016 Faridabad	Mr Mohan Rao Ronanki, DD (Eco) conducted the session
93	10th Annual NLSIR Symposium on Regulating E-Commerce in India organised by National Law School of India University, Bangalore	27 th Nov. 2106 Bangalore	Mr Rakesh Bhanot, Director (FA), participated in the panel discussion on "Interplay between E-Commerce and Competition Law",
94	A Programme on Competition Law organised by ICSI at its Southern India Regional Office, Chennai, for Company Secretaries	29 th Nov. 2016 Chennai	Mr Anil Kumar Bhardwaj, Adviser, delivered a lecture on 'Competition Law and Competition Compliance'.
95	A Winter School on Role of Economics in Competition Law organised by CUTS Institute for Regulation & Competition (CIRC) and NERA	30 th Nov 2016 New Delhi	Mr Augustine Peter, Member, chaired the panel discussion on "Challenges in applying economics to Competition Law in India"

	Consulting		
DECEMBER 16			
96	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	1 st Dec 2016 Faridabad	Mr Nandan Kumar, JD (Eco) conducted the session
97	1st Regional Conference for Women being organized by ICSI.	3 rd Dec, 2016 New Delhi.	Ms. Jyoti Jindgar, Adviser, participated as a Guest in the inaugural session of the Conference
98	1st Global Congruence to promulgate International Corporate Governance Day organised by ICSI.	Hyderabad 8 th – 9 th Dec 16	Mr S.L. Bunker, Member, delivered 'Key-Note' Address at the inaugural session of the Congruence attended by hundreds of delegates from around the world
99	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	8 th Dec 2016 Faridabad	Mr A.C. Ojha, JD (Eco) conducted the session
100	Stage II Workshop with OECD for empanelled Institutes and CCI Officers for Competition Assessment of Legislations at IICA, Manesar	Gurugram 8 – 9 Dec, 2016	Two representatives of OECD, Fourteen officers of CCI and fifteen faculty members/ researchers from seven empanelled institutions undertook the competition assessment exercise. Mr D.K. Sikri, Chairperson, CCI inaugurated the event. Mr Dhanender Kumar, ex-Chairperson, Mr Augustine Peter, Mr Sudhir Mital, Members, Mr Anil Kumar Bhardwaj, Mr Kaushal Kishore, Advisers, chaired different sessions in the workshop. Ms Smita Jhingran, Secretary, Mr Nitin Gupta, DG, participated. Concluding remarks were provided by Mr Augustine Peter, Member and Mr Anil Kumar Bhardwaj, Adviser.
101	National Level Seminar on "Best Practices in Tendering, Contracts Management and Disputes Resolution" organised by NLC India Limited formerly Neyveli Lignite Corporation Limited	16–17 Dec. 2016 Neyveli Complex, Tamil Nadu	Mr Anil Kumar Bhardwaj, Adviser (Eco), delivered a lecture on Competition Law
102	Workshop organised by Jindal Initiative on Research in IP and Competition (JIRICO) on 'Standard Essential Patents and existing debates in India : Busting myths or accepting reality through evidence	18 th Dec, 2016 New Delhi	Mr Anil Kumar Bhardwaj, Adviser (Eco), delivered a lecture

10.	One week course on Regulation and Dispute settlement organised by NTIPRIT – National Telecommunications Institute for Policy Research, Innovation and Training, D/Telecommunications, Ministry of Communication and IT, for ITS 2014 batch during 19 - 23 Dec 2016	21 st Dec 2016 Ghaziabad	Mr A. C. Ojha, JD (Law) conducted a session
10.	A session on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad.	22 nd Dec 2016 Faridabad	Mr K. D. Singh, JD (Law) conducted the session
10.	An Advocacy programme on Public Procurement at Sena Bhawan for the benefit of officers of Master General of Ordnance Branch IHQ, Ministry of Defence (Army)	27 th Dec 2016 New Delhi	Mr Manoj Pandey, Adviser (Law) delivered a lecture on Competition Law